

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. C.P.(IB)-934(MB)/2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2023**

NAME OF THE PARTIES: - Bell Finvest (India) Limited.

V/s

Naveen Luthra

APPEARANCES: -

FOR THE PETITIONER : Adv. Aniruth Purusothaman

FOR THE RESPONDENT : Ad Rammani Upadhyay

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time, this matter could not be taken up. List
this matter for hearing on **12.04.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)